

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1334
ANSWERED ON:23.07.2002
ASSISTANCE UNDER MEGA CITY PROJECT
HANNAN MOLLAH;PRAKASH V. PATIL;RAM CHANDRA DOME;RAMSHETH THAKUR

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the details of assistance provided by the Union Government to various States, particularly to Maharashtra under the Mega City Project during the current financial year;
- (b) the details of schemes sanctioned by the State level sanctioning committees undertaken by the State Governments particularly by Maharashtra under the Mega City Project during the Ninth Five Year Plan;
- (c) the number of projects completed during the said Plan;
- (d) the number of projects that remain uncompleted and dropped along with the reasons therefor during this period;
- (e) the number of projects launched during the current financial year in various States particularly in Maharashtra; and
- (f) the steps taken by the Union Government to complete the ongoing projects in time?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL)

- (a): During the current financial year i.e. 2002-2003 a sum of Rs.13.16 crore has been released to Kolkata only as 1st installment in the current year's allocation so far.
- (b),(c)&(d): Details of schemes sanctioned, completed, under progress and dropped are indicated in the enclosed statement.
- (e): Only one new project has reportedly been sanctioned in Bangalore during the Financial year 2002-2003.
- (f): It is the responsibility of the State Government/Nodal Agency to ensure timely completion of sanctioned projects. State Government/Nodal Agency, however, were requested to expeditiously complete the projects/schemes sanctioned under the programme. ANNEXURE

STATEMENT REFERRED TO IN REPLY TO PARTS (b),(c)&(d) OF LOK SABHA UNSTARRED QUESTION NO.1334
23.7.2002

As per the information made available by State Government/Nodal Agencies the details of projects/Scheme sanctioned during the 9th Plan is as follows:

Name of Mega City Sanctioned start	Number of Projects/ Schemes Completed	Number of Projects/ Schemes yet to	Number of Projects/ Schemes	Number of on-going Projects/ dropped	Number of Projects/ Schemes
Hyderabad	126	83	-	43	-
Mumbai	39	10	6	18	5+
Bangalore	9	4	-	4	1+

Chennai	88	38	13	20	17+
Kolkata	50	12	8	30	-

+ The projects were broadly dropped due to developments that took place after sanction by the State Level Sanctioning Committee.